

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

24. I.A. 1048/2022
I.A. 108/2020
IN
C.P.(IB)-2866(MB)/2018

CORAM: SHRI KULDIP KUMAR KAREER, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.01.2023**

NAME OF THE PARTIES: Wings Travels Management (I) Pvt Ltd.
SECTION 10 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
05.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
/RKS/

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)